

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/4779/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
Presiding Officer/Member,
M.A.C.T., Nalbari

Dated Guwahati the th 4 October, 2021.

Sub: **Cancellation of Casual leave and granting of Station leave permission.**

Ref:- Your letter No. MACT/N/279, dtd 29.09.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for cancellation of earlier granted casual leave on 04.10.2021 and 05.10.2021 has been granted. Further, You have been granted station leave permission, from the evening of 01.10.2021 till the morning of 04.10.2021, as prayed for.

The District & Sessions Judge, Nalbari and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

4781
Memo NO.HC.VII-211/2013/4780-A, dated 4.10.2021

Copy to:

- 1 The District & Sessions Judge, Nalbari .
2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Pda